


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.21/ BB/ 17	-	Hearing	Rule 7 of IB	Aegan Batteries Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. BEER MOHAMED Advocate 9350970806	For Petitioner	

Counsel for petitioner is present. The matter is listed today for orders. The matter is re-opened. Again, we have heard the counsel.

List it for orders on 17.08.2017.


MEMBER (J)


MEMBER (T)